

HIGH COURT OF CHHATTISGARH: BILASPUR

ENDORSEMENT

Endt. No. 658/Confdl./2025 Bilaspur, dated the 24/06/2025
II-2-16/2001 (Pt. V)

Copy of Order No. ESTB/4033/2025-FOOD dated 24.06.2025 issued by the Deputy Secretary, Government of Chhattisgarh, Food, Civil Supplies and Consumer Protection Department, Mantralaya, Raipur forwarded to:-

Copy forwarded to: -

- 1) Joint Registrar-cum-Principal Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 2) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 3) Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 4) Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 5) Private Secretary to Hon'ble Smt. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur for information of her Ladyship.
- 6) Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 7) Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 8) Private Secretary to Hon'ble Shri Justice Deepak Kumar Tiwari, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 9) Private Secretary to Hon'ble Shri Justice Sachin Singh Rajput, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 10) Private Secretary to Hon'ble Shri Justice Rakesh Mohan Pandey, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 11) Private Secretary to Hon'ble Shri Justice Radhakishan Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 12) Private Secretary to Hon'ble Shri Justice Sanjay Kumar Jaiswal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 13) Private Secretary to Hon'ble Shri Justice Ravindra Kumar Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 14) Private Secretary to Hon'ble Shri Justice Arvind Kumar Verma, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 15) Private Secretary to Hon'ble Shri Justice Bibhu Datta Guru, High Court of Chhattisgarh, Bilaspur for information of his Lordship.



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- 16) Private Secretary to Hon'ble Shri Justice Amitendra Kishore Prasad, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 17) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
- 18) All Registrars, High Court of Chhattisgarh, Bilaspur for information.
- 19) Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex), Mantralaya, Nava Raipur for information.
- 20) Principal Secretary, Government of Chhattisgarh, Food, Civil Supplies and Consumer Protection Department, Mahanadi Bhawan (Capital Complex), Mantralaya, Nava Raipur for information.
- 21) Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
- 22) *Shri Shrinivas Tiwari, District & Additional Sessions Judge, Kawardha, for information and compliance. He is directed to take over charge at his new place of posting **on or before 01.07.2025** and send his handing and taking over charge report to this Registry.*
- 23) Principal District & Sessions Judge, Kawardha for information. She is requested to impress upon the transferred Officer that if he is in occupation of Government accommodation, he should vacate the same **by 07.07.2025** under intimation to this Registry. She is also requested to send immediately the handing over charge report of the transferred Officer to this Registry.
- 24) Principal District & Sessions Judge, Balod/ Balrampur at Ramanujganj/ Baloda-Bazar/ Bemetera/ Bastar at Jagdalpur/ Bilaspur/ Dakshin Bastar at Dantewada/ Dhamtari/ Durg /Jashpur at Jashpurnagar/ Janjgir-Champa/ Korba/ Korla (Baikunthpur)/ Kondagaon/ Mahasamund/ Mungeli/ Raigarh/ Raipur/ Rajnandgaon/ Surajpur/ Sarguja at Ambikapur/ Uttar Bastar (Kanker) for information.
- 25) Registrar, Chhattisgarh State Consumer Disputes Redressal Commission, Behind Bus Stand (Old Bus Stand Depot No. 1 Premises), Pandri, Raipur for information.
- 26) All Joint Registrars, High Court of Chhattisgarh, Bilaspur for information.
- 27) Additional Registrar (Judicial/D.E./Admn./Classification/Copying/Confidential/ Works), High Court of Chhattisgarh, Bilaspur for information.
- 28) Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
- 29) Officer on Special Duty, High Court of Chhattisgarh, Bilaspur for information.
- 30) Member-Secretary, Chhattisgarh State Legal Services Authority, Old High Court Building, Bilaspur for information.
- 31) Budget Officer, High Court of Chhattisgarh, Bilaspur for information.
- 32) Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.
- 33) Deputy Registrar (S.C.M.S. Cell & S.W./D.E./Protocol/O/o R.G./Dispatch/ Establishment/Lawazima/High Court Recruitment Cell), High Court of Chhattisgarh, Bilaspur for information.



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- 34) Assistant Registrar/Section Officer/In-charge, Accounts/ Budget/ Checker/ Complaint/ District Establishment/ Establishment / I. & E./ Juvenile Justice Cell/ Pension / Protocol/ Record Room (Admn.)/ O/o R.G./ T.A. & M.R./ S. & A. Cell/Vigilance/Works Sections/Copying/Civil/Writ/Criminal/Supreme Court Section/S.W./SUVAS/Translation, High Court of Chhattisgarh, Bilaspur for information and necessary action.
- 35) In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
- 36) Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.
- 37) Deputy Controller, Government Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.


24.6.25

(MANEESH KUMAR THAKUR)
REGISTRAR GENERAL 

छत्तीसगढ़ शासन
खाद्य नागरिक आपूर्ति एवं उपभोक्ता संरक्षण विभाग
मंत्रालय,
महानदी भवन, नवा रायपुर अटल नगर
-:: आदेश ::-

नवा रायपुर, अटल नगर, दिनांक 24/06/2025

क्रमांक **ESTB/4033/2025-FOOD-** विधि और विधायी कार्य विभाग के आदेश क्रमांक F.No. 2695/1950/XXI-B/C.G./2025 दिनांक 23.06.2025 द्वारा छत्तीसगढ़ न्यायिक सेवा के अधिकारी श्री श्रीनिवास तिवारी, जिला एवं अपर सत्र न्यायाधीश, कवर्धा की सेवायें छत्तीसगढ़ शासन, खाद्य, नागरिक आपूर्ति एवं उपभोक्ता संरक्षण विभाग को सौंपते हुए रजिस्ट्रार, छत्तीसगढ़ राज्य उपभोक्ता विवाद प्रतितोष आयोग रायपुर के पद पर की गयी है।

2/ अतः राज्य शासन एतद्द्वारा श्री श्रीनिवास तिवारी, जिला एवं अपर सत्र न्यायाधीश, कवर्धा को छत्तीसगढ़ राज्य उपभोक्ता विवाद प्रतितोष आयोग रायपुर में रजिस्ट्रार के पद पर उनके द्वारा कार्यभार ग्रहण करने की तिथि से आगामी आदेश तक पदस्थ करता है।

छत्तीसगढ़ के राज्यपाल के नाम से
तथा आदेशानुसार

Digitally signed by
Bhagwat Jaiswal
Date: 24-06-2025
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(भागवत जायसवाल)
उप सचिव
छत्तीसगढ़ शासन

खाद्य, नागरिक आपूर्ति एवं उप.संर. विभाग

निरंतर.....

पृ.क्रमांक **ESTB/4033/2025-FOOD** नवा रायपुर, अटल नगर दिनांक 24/06/2025
प्रतिलिपि:-

1. रजिस्ट्रार, जनरल माननीय छत्तीसगढ़ उच्च न्यायालय बिलासपुर।
2. माननीय राज्यपाल के सचिव, राजभवन, रायपुर।
3. सचिव, छत्तीसगढ़ शासन, मुख्यमंत्री सचिवालय, मंत्रालय नवा रायपुर, अटल नगर।
4. मुख्य सचिव, के उप सचिव, छत्तीसगढ़ शासन, मंत्रालय नवा रायपुर, अटल नगर।
5. प्रमुख सचिव, छत्तीसगढ़ शासन विधि और विधायी कार्य विभाग, मंत्रालय नवा रायपुर, अटल नगर के आदेश क्रमांक F.No. 2695/1950/XXI-B/C.G./2025 दिनांक 23.06.2025 के संदर्भ में सूचनार्थ।
6. सचिव, छत्तीसगढ़ शासन, सामान्य प्रशासन विभाग मंत्रालय, नवा रायपुर, अटल नगर।
7. सचिव, छत्तीसगढ़ शासन, खाद्य, नागरिक आपूर्ति एवं उपभोक्ता संरक्षण विभाग मंत्रालय, नवा रायपुर, अटल नगर।
8. विशेष सहायक, माननीय मंत्री, खाद्य, नागरिक आपूर्ति एवं उपभोक्ता संरक्षण विभाग, मंत्रालय, नवा रायपुर, अटल नगर।
9. संचालक, खाद्य नागरिक आपूर्ति एवं उपभोक्ता संरक्षण संचालनालय नवा रायपुर।
10. रजिस्ट्रार, छत्तीसगढ़, राज्य उपभोक्ता विवाद प्रतितोषण आयोग, रायपुर।
11. महालेखाकार कार्यालय, जीरो पाइंट विधान सभा रोड, रायपुर
12. कलेक्टर, जिला कवर्धा/रायपुर।
13. कोषालय अधिकारी जिला कवर्धा/रायपुर।
14. श्री श्रीनिवास तिवारी, जिला एवं अपर सत्र न्यायाधीश, कवर्धा।
15. आदेश फोल्डर

Digitally signed by

AMITOSH JOHN

Date: 24-06-2025

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अवर सचिव

छत्तीसगढ़ शासन

खाद्य नागरिक आपूर्ति एवं उप. संर. विभाग